

(a) whether a quick survey conducted by the Planning Commission's Programme Evaluation Organisation has revealed that a serious gap exists in the distribution system of controlled cloth; and

(b) if so, the details and Government's reaction thereto?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV):** (a) and (b) The conclusions arrived at in the survey report of the Planning Commission's Programme Evaluation Organisation published in March, 1978 are:

(i) at a time, even in March, 1976, almost half or more of the markets catering to the needs of the weaker sections of the towns were without stocks of controlled cloth, and that the situation has deteriorated very significantly since then. There is a substantial gap in the distribution arrangements;

(ii) overall sales of all the varieties observed are satisfactory to good; this finding is contrary to the popular impression created about poor consumer response.

The study covers the period upto April, 1977 and does not reflect the present situation.

#### **Imported Silk**

8428. **SHRI S. R. DAMANI:** Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the imported silk was adversely affecting the domestic production of silk;

(b) whether Government have received representations in this regard from silk producers; and

(c) if so, the action taken or proposed to be taken on such representations?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV):** (a) No, Sir.

(b) and (c) Some representations were received on behalf of silk producers requesting either complete ban or at least modification of the replenishment policy for the import of raw silk. These representations were duly considered and a decision was taken in September 1978 to restrict the import of raw silk to 10 per cent of the f.o.b. realisation on the export of silk textiles.

#### **Failure of Jute Mills to contribute to Pool Fund for Natural Carpet Backing**

8429. **SHRI K. RAMAMURTHY:** Will the Minister of INDUSTRY be pleased to state:

(a) whether the Indian Jute Mills have failed to make their contribution to the pool fund for promotional campaign for natural carpet backing;

(b) whether the Jute Carpet Backing Council, USA has brought the Jute Manufacturers Development Council to take over the responsibility of mobilising funds for this purpose;

(c) whether this has led to the fall in the lucrative USA market for jute carpet backing; and

(d) if so, the steps taken to improve the situation?

#### **THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY**

**(SHRI JAGDAMBI PRASAD YADAV):** (a). Yes, Sir.

(b) No, Sir. Actually under a voluntary arrangement between IJMA Group of Jute Mills of India and J.C.B.C. (USA), the latter are required to make contribution for annual Fund. Instead of discharging this liability, IJMA has represented that JMDC should pay such contribution to the JCBC.

(c) and (d) There has been some decline in the export of Carpet Backing from India to U.S.A. in recent months due to troubles in Calcutta Port and strike in Jute Industry. The decline is not directly related to non-payment of outstanding subscription to JCBC.

Efforts are being made to persuade the Indian Jute Mills to clear their dues to the J.C.B.C. in the long term interest of export of carpet backing to U.S.A.

**राज्यों की राजभाषाओं के विकास के लिए  
राज्यों को अनुदान**

8430. श्री नवाब सिंह चौहान :  
क्या गृह मंत्री यह बताने की कृपा करेंगे  
कि :

(क) क्या राज्यों की राजभाषाओं के  
विकास के लिए सरकार प्रति वर्ष विभिन्न राज्य  
सरकारों को अनुदान देती है ; और

(ख) यदि हाँ, तो गत तीन वर्षों में  
प्रत्येक राज्य को कितनी राशि का अनुदान  
दिया गया ?

गृह मंत्रालय में राज्य मंत्री श्री बनिक  
लाल मण्डल) : (क) जी नहीं। केन्द्र  
सरकार द्वारा राज्य सरकारों को उनकी राज-  
भाषाओं के विकास के लिए कोई अनुदान  
नहीं दिया जाता है।

(ख) प्रश्न नहीं उठता।

**Standardisation of Sports Goods**

8431. SHRI AHMED HUSSAIN: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that sports goods manufactured in our country have a good export potential;

(b) if so, Government considered to set up Centres to conduct research and development, standardisation etc. in the field of sports goods; and

(c) the likely date by which this will be set up with location and name of places in the country where sports goods are being manufactured?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV). (a) Yes, Sir.

(b) There is a proposal to set a Product and Process Development Centre in Sports Goods Industry during the current Plan period for carrying out research and developmental work for production and export of quality sports goods.

(c) The Development Commissioner (Small Scale Industries) is preparing detailed feasibility report for implementation during the current Plan period. The Centre will be located at Meerut, one of the main Centres of Sports Goods Industry. The Sports Goods industry is also concentrated at Jullunder, Delhi and Calcutta besides Allahabad, Moradabad and Bombay.

**Supply of Explosives to Himachal Pradesh**

8432. SHRI GANGA SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether the supply of explosives every year for construction works to the State of Himachal Pradesh is much less than its requirements over the past five years; and

(b) whether the Government of India would be in a position to meet the needs of State of Himachal Pradesh in the year 1979-80?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) There is no statutory control on the distribution and supply of industrial explosive and as such year to year requirements of the State of Himachal Pradesh for industrial explosive are not maintained.

(b) Shortage of explosives is continuing. Steps are being taken to increase the availability of industrial explosives and every effort will be made to meet the requirements of the State of Himachal Pradesh.